

SPECIAL BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/105(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	AKASH COKE INDUSTRIES PVT LTD VS IMPEX STEEL LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. S. Devranji, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present. None for the respondents.
2. Let this petition be made IBC compliant.
3. Registry is directed to issue to the respondent by speed post and e-mail and place tracking information on record. Reply affidavit, if any, be filed within two weeks.
4. Post this matter on **29/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**